

**Government of India
Ministry of Development of North Eastern Region**

**LOK SABHA
Unstarred Question No. 348**

To be Answered on
Wednesday, February 3, 2021/ Magha 14, 1942 (Saka)

**QUESTION
SAFTA Licence**

348. SHRI GAURAV GOGOI:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Government has any plans to open a regional office to aid traders in procuring a SAFTA license in the north-eastern states;
- (b) if so, the details thereof;
- (c) whether the Government has any time-line for the same and if so, the details thereof; and
- (d) whether the Government has taken any steps to simplify or create awareness about the procedure of procuring a SAFTA licence and if so, the details thereof?

ANSWER

**Minister of State (Independent Charge) of Ministry of Development of North
Eastern Region**

[Dr. Jitendra Singh]

(a) to (c) No, Sir. Directorate General of Foreign Trade (DGFT) issues licences for import/export of restricted items from all countries including SAFTA. An application is required to be made online at <http://dgftcom.nic.in/eComapplications.html>. Furthermore, exports under SAFTA require certification of country of origin by authorized agencies via DGFT's common digital platform for issuance of Certificates of Origin.

(d) DGFT is implementing the Niryat Bandhu Scheme for mentoring new and potential exporter on the intricacies of foreign trade counseling, training and outreach programmes in the country, including North East.
